

Statement of Immovable Property Return for the year 2014 (as on 1.1.2015)

SERVICE: ICLS

Name of Officer (in full): V. Elangovan, Designation: Dy. Registrar of Companies, Date of Birth: 29.06.1961

Ministry/Department/Office: M/O Corporate Affairs Grade Pay: Rs. 6,600 Present Pay: Rs.26,260/-

Name of district sub-division, Taluk and Village in which property is situated	Name and details of property - Housing, lands and other buildings	Cost of Construction/ acquirement including land in case of house and year when purchased	*Present Value	If not in own name state in whose name held and his/her relationship to the Government Servant	How acquired- whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of acquisition and name with details of persons from whom acquired	Annual income from the property	Remark
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Kanchipuram Dt Sriperumbudur Tk, 17 J. N. st, No.54 Mugalivakkam Village, Chennai	Dry Land Plot measuring 2046 Sq. Ft	Rs. 40000/- during Feb. 1994	35,00,000/- (approx.)	A. Rajalakshmi wife	By purchase made on 14.02.94 vide intimation submitted on 17.01.94 and approval accorded by the Directorate vide letter no. PFR/663 dated 11.03.94 and the property return as on 01.01.95 dt 01.05.95 submitted to the Ministry.	NIL	-
Mayiladuthurai Tk, Tanjore Dt. 63, Vellalagaram, Mayiladuthurai	Dry Land Plot measuring 2400 Sq.Ft	Property purchased in my own name in Oct 1987 prior to my appointment in this Ministry	Sold for Rs.40000/- in Aug 1994	Self	By sale vide intimation submitted on 29.07.94 and approval by Directorate vide no. PFR/663 dt 16.09.94 and the property return as on 01.01.95 dt 01.05.95 submitted to the Ministry	NIL	-
Thiruvallur Dt, Ambattur Tk, 13 Vellala St, No.81 Moggappair, Chennai	Flat Measuring 722 Sq.Ft	Rs. 5,77,600/- during April 1998	25,00,000/- (approx.)	A. Rajalakshmi wife	By purchase vide intimation dt 12.01.98 and approval by the Directorate vide No. PFR/663 dt 28.01.98 and details furnished in the property return as on 01.01.98 and 01.01.99 submitted on 20.01.98 and 21.01.99 to the Ministry respectively.	NIL	-

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V. Elangovan

Thiruvallur Dt , Ambattur Tk, No.50 Thilagar St, No. 62, Nolambur Village, Chennai	Dry Land Plot Measuring 2325 Sq.Ft	Rs. 6,15,000/- during March 2004	55,00,000/ - (approx.)	Jointly with my wife A. Rajalakshmi	By purchase made on 18.03.2004 vide intimation given on 04.03.2004 and approval by the Ministry vide letter no. C- 29011/15/2003-Vig. Dt.20.04.2004 and 07.06.2004 and property return as on 01.01.2005 submitted on 13.01.2005 to the Ministry	NIL	-
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Signature: V. Eby

Date: 22/01/2015

NOTES:

- 1) (*) in case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated
- 2) (**) Includes short term lease also.
- 3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A & Group B) services under rule 15(3) of the Central Civil Services (Conduct) Rules, 1955, [now rule 18(1) of the CCS (Conduct) Rules, 1964] on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name of any other person dependent on Government servant.
- 4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.
- 5) The columns should be filled up neatly in capital letters.